

[Dr. Karan Singh]

certainly the hon. Member has raised an important point that in our replacement programmes commercial considerations must be given priority and we intend to do so.

MR. SPEAKER : Next question.

SHRI S. S. KOTHARI : Sir, along with Question No. 483, Question No. 488 may also be taken.

MR. SPEAKER : Yes.

HOSTILE ACTIVITIES OF NAGAS

*483. SHRI PREM CHAND VERMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a group of hostile Nagas after receiving training and acquiring arms has re-entered India at Akhrol in October, 1967;

(b) whether it is also a fact that this group has started training camps for other Naga hostiles; and

(c) if so, the steps Government have taken to liquidate this group?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) to (c). Government have no reliable information regarding this. However, vigilance is maintained by the Security Forces in the area.

NAGA-MIZO COLLABORATION

*488 SHRI S. S. KOTHARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a section of Mizo hostiles has been in touch with an ultra group of the Naga hostiles;

(b) if so, the extent of the collusion; and

(c) the steps Government are taking to counteract this move?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) to (c). Security Forces are vigilant

and are taking appropriate measures. The Government have reasons to suspect such collusion to facilitate movement across the borders, specially to obtain arms and shelter of hostile gangs.

श्री प्रेमचन्द वर्मा : (क) अद्यक्ष महोदय, मैं गृह मंत्रों महोदय से पूछना चाहता हूँ कि समाचार-पत्रों में जो यह समाचार छपा है कि अक्तूबर में चीन से ट्रेनिंग लेकर आने वाले बायी नागाओं ने उखरूल—माओ संगसाल (मनीपुर) और ट्यूनिह (नागालैंड) में तीन ट्रेनिंग कैम्प लगा रखे हैं जिनमें हर एक में 50-50 बायी नागा ट्रेनिंग ले रहे हैं तो क्या मंत्रों महोदय यह भी बता सकेंगे कि इन कैम्पों में कौन से हाथियारों और किस तरह की ट्रेनिंग दी जा रही है?

(ख) क्या यह भी दुरुस्त है कि नागालैंड और मनीपुर की सरकारों ने उन कैम्पों को रोकने के लिए किसी किस्म की कोई कार्यवाही नहीं की; और

(ग) क्या मंत्रों महोदय यह भी बतायेंगे कि बायी नागाओं के सो कौल्ड (खुदसास्ता) फौजी ब्रिगेडियर श्री टी० मुई० वाक असलह और माली इमदाद लेने के लिए सितम्बर में चीन गया था वह वापस आ गया है या नहीं? इस सिलसिले में सरकार के पास क्या इन्फार्मेशन है?

SHRI Y. B. CHAVAN : I can assure the hon. Member that we have considerable information on the aspects of relationship between the Nagas and Mizos and efforts made by Nagas to establish contact with the Chinese. It is a fact that certain training centres for training Mizos have been working for some time in the Manipur area, in the Mizo area. I cannot disclose all the names. It is not necessary to do so. But occasionally, whenever we get certain information, certain actions also have been taken. Certain confrontations have also taken place in which both sides have suffered some losses.

श्री प्रेम चन्द वर्मा : मैं गृह मंत्री महोदय से पूछना चाहता हूँ कि क्या यह दुस्त है कि 5 दिसम्बर को यानी पिछले दिन 1967 में नागालैंडर कान्फेंस कोर्मा में हुई अगर हाँ तो उसमें बागो नागाओं के लैंडर श्री कोषाटों सोखाई सेकैटो और जो शेहारी उसमें शामिल हुए या नहीं और दूसरे लैंडर उसमें कौन-कौन शामिल हुए और इस कान्फेंस में कोई प्रस्ताव पास हुआ अगर हुआ तो उसकी तफसील क्या है ?

इसके अलावा एक और सवाल

MR. SPEAKER : For the present, it is enough.

SHRI Y. B. CHAVAN : I must say that I cannot disclose some of the information here. We certainly have got information on certain aspects, but I do not think it is necessary to disclose it. But there is one basic point which the House should know and which I do not wish to conceal from it. That is that the Nagas are trying to have continuous contact with the Chinese. There is no doubt about it. But about certain other information which we have, I do not think it will be good for us to disclose it.

SHRI S. S. KOTHARI : For an appreciable span of time now, the military authorities have been in overall control of the operations against the hostile Nagas and rebel Mizos. What is the broad strategy adopted by the military forces, what are the shortcomings and what are the achievements in operations ? As regards the difficulties, what are they and how do we propose to overcome them ?

SHRI Y. B. CHAVAN : Can we discuss these aspects in Parliament ?

SHRI S. S. KOTHARI : What are the difficulties they are facing ? They are not able to conclude the operations ? Sir, if it is not answered, let me put my second question.

MR. SPEAKER : No second question.

SHRI BEDABRATA BARUA : These collaborations and training centres may not be covered by the cease-fire agreement. They are unlawful activities severely punishable by ordinary law. May I know whether the ordinary law will be applied to deal with these Naga hostile activities, setting up of camps, training centres and other operations ?

SHRI Y. B. CHAVAN : Certainly, that is what I mentioned. The ordinary law will be applied. Of these, some cases are in the Mizo area. Even in that area where it is said that the cessation of hostilities applies, the capacity of the Manipur Government to take action against persons who are resorting to armed action is not limited or restricted. They are free and they have taken action.

SHRI SAMAR GUHA : Although we are talking of the Chinese hand in Naga affairs, really the matter is between the Nagas, Pakistan and China. Constantly we are discussing in this House the question of the Nagas going to Peking via Dacca. So, Pakistan, and particularly East Pakistan, plays an important role in this matter. I want to ask the Home Minister why this question of Pakistan interfering in the internal affairs of India has not been raised in the UNO ?

SHRI Y. B. CHAVAN : Certainly, Pakistan is playing a very important role in keeping the contacts with Mizos and Nagas, there is no doubt about that. It is certainly something which is not very consistent with the relations that Pakistan claims to have with India. We have lodged a series of protests about it.

SHRI SAMAR GUHA : Why have you not taken it to UNO ? I want to submit that the hon. Minister did not answer my question.

MR. SPEAKER : He did answer.

SHRI RUPNATH BRAHMA : It is difficult for us to understand how in spite of the security measures taken by the Government such things could

[Shri Rupnath Brahma]

happen. From what I understand from the hon. Minister's reply, it is clear that the Naga hostiles are having contacts with Pakistanis and Chinese. We fail to understand how these things take place. Is it because the security measures have been slackened? I want a straight reply from the Minister whether the security measures or the border have been tightened up.

SHRI Y. B. CHAVAN : My straight answer is that we are taking all the steps to stop it, but even then, the geographical position and the other conditions there are such that we cannot say that we can completely stop these things.

श्री श्री० प्र० त्यागी : क्या मंत्रों महोदय का ध्यान इस बात की ओर आकर्षित हुआ है कि नागालैण्ड में कई आदिम जातियों ने, वहाँ की आदिवासी जातियों ने इस प्रकार के प्रस्ताव पास किये हैं कि जो नागालैण्ड के निवासी नहीं हैं, जो बाहर के लोग वहाँ व्यापार कर रहे हैं वे तुरन्त नागालैण्ड छोड़ कर चले जायें और इससे वहाँ के लोगों में आतंक फैला हुआ है और लोगों ने भागना शुरू कर दिया है? यदि हाँ तो इस सम्बन्ध में सरकार ने क्या स्टेप लिये हैं?

SHRI Y. B. CHAVAN : I am aware of some such thing, but I am sure the Nagaland Government will take the necessary action about it.

SHRI KARTIK ORAON : I would like to know from the Government whether the Government consider Nagaland as a colony or a part and parcel of India. If the former is the answer, may I know why the Government have not left them alone to look after themselves, and if the latter is the answer, how is it that the Government has been acquiescing in the treasonable and anti-national activities of the Naga people and refrained from being firm and bringing them under control?

SHRI Y. B. CHAVAN : The latter is true. They are a part of India, and

no part of India is a colony of India. How can it be? It is a part of our own body, part of our own life, part of our country. They are our own people, and we must behave towards them as our own people.

SHRI HEM BARUA : May I know if Government are aware of the fact that of late there has been a heavy concentration of Chinese troops on the Nagaland border ready to aid the intensification of the violent activities of the Naga hostiles? In pursuance of that, Mr. Phizo has made a statement in London, that the real war with the Indian Government now starts. He has further said that he would not budge an inch from taking the help of China and Pakistan in this matter. Now that the collusion of Naga hostiles with China and Pakistan has been established without doubt, may I know what positive steps this Government have taken to disrupt that connection between our enemies and the Naga hostiles?

SHRI Y. B. CHAVAN : I would like to correct one impression: there is no common border between China and Nagaland. There is no question of crossing of Chinese troops on the Nagaland border. I want to make that matter clear.

SHRI HEM BARUA : You might call it Indian border in proximity to the Nagaland frontier.

SHRI Y. B. CHAVAN : Even there, I must say he is rather misinformed about it. There is no question of Chinese troops, but certainly this one fact we have come to know and we do not want to neglect or ignore this aspect and this will be kept in mind constantly: that some people have certainly crossed to China; they are reaching China border crossing through North Burma. We have some information on that aspect. Naturally, Phizo has made some statement, and I have come across that news, the views that he has given in London. I know about it. I think we have to take note of all these things, and we have to continue our approach which is there: that we must continue to talk with our own people

and persuade them to accept India which most of them have done; some of them have not done. If they do not, naturally, whatever other alternatives are there, they are open to us.

SHRI HEM BARUA : He said, "whatever other alternatives are there." We are just interested to know what is the other alternative he has in mind. (*Interruption*)

MR. SPEAKER : Order, order. Next question.

श्री मधु लिमये : इसके बारे में मेरा निवेदन है। यह सवाल खाद्य मंत्रालय से पूछा गया है क्योंकि बर्मा से जो पत्र आया है अपीजे के बारे में वह खाद्य मंत्रालय में गया था। खाद्य मंत्रालय को इसके बारे में कार्रवाई करनी थी। अब उसका ये प्रोफेसर साहब जवाब देंगे तो हमारे किसी प्रश्न का जवाब नहीं आ पायेगा। समझ में नहीं आता है कि जगर्जिवन राम जी इस सवाल को क्यों टाल रहे हैं। इस तरह से कैसे चल सकता है ?

श्री रवि राय : जानबूझ कर रहे हैं।

श्री मधु लिमये : ये जवाब नहीं दे पायेंगे और फिर झगड़ा होगा।

श्री रणधीर सिंह : आप सुनिये तो सही।

श्री मधु लिमये : हम जानते हैं कि जवाब नहीं दे पायेंगे।

MR. SPEAKER : It is true that the question was addressed to the Minister of Food. But the Ministry of Food has transferred it to the Transport Ministry; they think that it is nearer to that Ministry rather than to them. (*Interruption*).

श्री मधु लिमये : इसमें राज है, रहस्य है। पहला प्रश्न भी खाद्य मंत्रालय से पूछा गया था। आप देख लीजिये।

"Will the Minister of Transport and Shipping be pleased to refer to the reply given to starred question..."

उसी में से यह निकला है। ये बोले भाले आदमी हैं। इनको फंसा दिया जगर्जिवन राम जी ने।

MR. SPEAKER : Order, order. Kindly sit down. After all, if the question is put to a particular Minister, I am not going into the question as to how far it is correct if they transfer it to some other Ministry. They may transfer it if they think that the subject is more near to them. But can I compel two or three Ministers to answer one question? I do not know. If they themselves agree to answer the supplementaries, it is very good; I also agree, if they are ready, because you know it is one government as all of you say. But how can I compel off-hand any Minister to answer? For the present, therefore, let him answer this question. (*Interruption*)

SHRI NATH PAI : Sir, on a point of order. I submit that you have given us a reasonable guidance. I do not take it as a ruling, but it is reasonable. I do not say you are sheltering them but you are a little lenient towards them. My submission is this: since yours is a tentative guidance—I accept it—just now we are trying to stop crossing of the floor by members. So, please do not allow this crossing of the floor by the questions! (*Interruption*)

SHRI S. M. BANERJEE rose—

MR. SPEAKER : We are losing time. Let them answer the question.

SHRI S. M. BANERJEE : Previously also a particular question addressed to the Ministry of Petroleum and Chemicals was transferred to the Ministry of Steel, with the result that we did not get any satisfactory answer.

श्री मधु लिमये : अध्यक्ष महोदय, आप यह बात नोट कर लीजिए कि सरकार ऐसे प्रश्नों के बारे में जान-बूझ कर ऐसा करती है।

श्री रवि राय : आपके सेक्रेटरियट को भी इसका ध्यान रखना चाहिए।

MR. SPEAKER : He may answer the question now.